

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 127 OF 2016

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Trishul Power Pvt. Ltd.

...Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ashish Yadav
Mr. Rakshit Jain

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Damodar Solanki for R-1,4 & 5

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **20.11.2019.**

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson